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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No.1231/99

New Delhi: this the 27 day of May, 1999.

HON'BLE M.R.S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

V.S.K. Rao,
S/o Shri V. Gurumurthy,
R/o 39, Pandurangapuram,
Visakhapatnam,
Andhra Pradesh

..... Applicant.

(By Advocate: Shri A.K. Behera)

Versus

Union Public Service Commission,
through its Secretary,
Dholpur House,
Shahajahan Road,
New Delhi -011

... Respondent.

ORDER

HON'BLE M.R.S. R. ADIGE, VICE CHAIRMAN (A).

Applicant impugns respondents' letter dated 15.2.99 (Annexure-A/1) rejecting his candidature for CSE (Preliminary) Exam. 1999 scheduled for 30.5.99 on the ground that Vijaywada Centre opted by him is not one of the prescribed centre for the exam.

2. Heard applicant's counsel Shri Behera.

3. A perusal of the advertisement appearing in Employment News for CSE (Prelim), 1999 makes it clear that Vijayawad is indeed not one of the prescribed Centre for holding the exam. The exam. instructions specifically directs candidates to fill up the application forms fully and correctly, failing which it is liable to be rejected.

4. Applicant's counsel has not been able to give establish that applicant indeed did/his option to appear at any one of the prescribed centres for the aforesaid

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exam. and under the circumstance respondents cannot be faulted for rejecting his candidature.

5. Shri Behra has emphasised that respondents should act fairly and in this connection cites 1991 (4) SCC 54, but the exam. rules are applicable for all candidates and if applicant by not filling in the application form correctly and giving one of the prescribed centres from where he opted to appear, respondents cannot be said to have acted unfairly in following the rules and rejecting his candidature.

6. However, nothing contained in this order will preclude UPSC from themselves admitting the applicant in the aforesaid examination, if they so consider.

7. This OA is dismissed in limine.

Lakshmi Swaminathan
(MRS. LAKSHMI SWAMINATHAN)
MEMBER(J)

S. R. Adige
(S. R. ADIGE)
VICE CHAIRMAN(A).

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